

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 98 OF 2018 &**  
**IA NO. 178 OF 2018**

**Dated: 25<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Paschimanchal Vidyut Vitran Nigam Ltd & Anr. .... Appellant(s)**  
**Versus**  
**M/s Parmarath Iron Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-1  
Mr. C.K. Rai  
Mr. Sachin Dubey for R-2

**ORDER**

At the request of learned counsel appearing for both the parties, list the matter on **13.03.2019.**

**( Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N. K. Patil)**  
**Judicial Member**